

THE FIRST SCHEDULE

(See section 5)

FORM OF NOTICE OF INTENDED MARRIAGE

To

The Marriage Officer,
for

We hereby give you notice that a marriage under the Foreign Marriage Act, 1969 is intended to be solemnized between us within three months from the date hereof.

Name and father's name	Condition	Occupation	Date of birth	Dwelling place	Permanent dwelling place and present dwelling place if not permanent	Length of residence in the present dwelling place
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A.B. Unmarried
Widower
Divorcee

C.D. Unmarried
Widow
Divorcee

Witness our hands, this day of 19.....

Sd. A.B.
Sd. C.D.